

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE
APPELLATE SIDE, BOMBAY**

No.A.2855/06/2024

It is hereby certified that the below mentioned District Judges by Notification have satisfactorily completed their probation period as provided under Rule 13(1), 13(2) i/e Rule 13 of the Maharashtra Judicial Service Rules, 2006 and were also employed 9 years of regular service as the post of first appointment as specified in Notification No. 1 in the Government Circular, General Administrative Department - No. 20-1434/OC/MATH/14/13A dated 11.05.2016. Accordingly, such District Judges are eligible to be considered as 'permanent employee' for all necessary purposes to the posts mentioned in column No. 2 against their names, from the date mentioned in column No. 4.

Sl. No.	Name of the District Judge and present designation	Designation of the post in which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.2	Date of first appointment for continuous service	Date of permanency (confirmation)
	(1)	(2)	(3)	(4)
1	* Shri. Mahesh Venk. Acharya Judge, City Civil Court and Additional Sessions Judge, Mumbai	Judge Judge	15/09/2014	14/03/2017
2	Shri Pravin D. Bhatnagar District Judge – I and Additional Sessions Judge, Nagpur	Judge Judge	15/09/2014	14/03/2017 (date of completion of probation period 14/09/2016)
3	Shri Vimal Yashwantrao Acharya District Judge – I and Additional Sessions Judge, Mumbai, Mumbai	Judge Judge	15/09/2014	14/03/2017 (date of completion of probation period 14/09/2016)
4	* Shri Atul Ganeshji (Joshi) Judge, City Civil Court and Additional Sessions Judge, Mumbai	Judge Judge	04/01/2016	03/03/2018
5	Shri. Anil Bhagwanji Bhambhani Judge, City Civil Court and Additional Sessions Judge, Mumbai	Judge Judge	01/01/2016	03/03/2018 (date of completion of probation period 03/03/2018)
6	Shri Vinod Chandra Joshi Judge, City Civil Court and Additional Sessions Judge, Mumbai	Judge Judge	01/01/2016	03/03/2018 (date of completion of probation period 03/03/2018)

Sl. No.	Name of the District Judge and present designation	Designation of this post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of first appointment for continuous service	Date of permanency (confirmation)
	(1)	(2)	(3)	(4)
7	* Shri Anandkumar Sharma District Judge - 1 and Additional Sessions Judge, Firozabad	District Judge	04/01/2018	03/01/2020
8	Shri Sunil Tekrawar IAS, District Judge - 1 and Additional Sessions Judge, Meerut, U.P.	District Judge	04/01/2018	03/01/2019 (date of completion of probation period 03/01/2018)
9	San. Ajay Pratap Doshi, Judge, City Civil Court and Additional Sessions Judge, Meerut	District Judge	04/01/2018	03/01/2019 (date of completion of probation period 03/01/2018)
10	* Shri Nitin Vikram Sharma, District Judge - 1 and Additional Sessions Judge, Meerut	District Judge	04/01/2018	03/01/2019
11	Shri Rajesh Mahesh Gupta District Judge - 1 and Additional Sessions Judge, Meerut	District Judge	04/01/2018	03/01/2019 (date of completion of probation period 03/01/2018)
12	* Shri Rajendra Singh District Judge - 2 and Additional Sessions Judge, Meerut	District Judge	04/01/2018	03/01/2019
13	Shri Varadhan Pradyumn Doshi, Judge, City Civil Court and Additional Sessions Judge, Meerut	District Judge	04/01/2018	03/01/2019 (date of completion of probation period 03/01/2018)
14	* Shri. Sandhya Rajesh Patel, District Judge - 1 and Additional Sessions Judge, Meerut	District Judge	04/01/2018	03/01/2019
15	* Shri Rajesh Agarwal Karanika, District Judge - 1 and Additional Sessions Judge, Saharanpur	District Judge	04/01/2018	03/01/2020

Sr No.	Name of the District Judge and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of their appointment for permanent service	Date of permanency (confirmation)
	(1)	(2)	(3)	(4)
16	* Shri Jagdish Kumar Vaidya Judge, District Judge - 1 and Additional Sessions Judge, Varanasi	District Judge	04/01/2018	03/01/2019
17	Shri Pradyumn Bhawanji Sharma, Joint Secretary, Law & Judiciary Department, Nagpur	District Judge	04/01/2018	03/01/2019 (Date of completion of probation period 03/01/2018)
18	* Shri Anil Vaidya Sharma, District Judge - 2 and Additional Sessions Judge, Thane	District Judge	04/01/2018	03/01/2019
19	Shri Sachin Maheshchandra Bhatnagar, Judge, City Civil Court and Sessions Judge, Mumbai	Judge Judge	04/01/2018	03/01/2019 (Date of completion of probation period 03/01/2018)
20	Shri Anil Maheshchandra Laddha, Judge & Sr. Magistrate, High Court, Original Side, Bombay	Judge Judge	04/01/2018	03/01/2019 (Date of completion of probation period 03/01/2018)
21	* Shri Vinod Kumar Maheshchandra Pawar, District Judge - 2 and Additional Sessions Judge, Bhopal	District Judge	04/01/2018	03/01/2019
22	* Shri Rajendra Balkrishna Pawar, Judge, Family Court, Pune	District Judge	04/01/2018	03/01/2019
23	* Shri Nandkishore Laddha Sharma, Judge, City Civil Court and S.D.M., Sessions Judge, Chikankar, Warananagar	District Judge	04/01/2018	03/01/2019
24	* Shri Vinod Kumar Maheshchandra Pawar, Magistrate (Additional), S.D.M., Court of Judicature at Bombay, Anandnagar Bench, Anandnagar	District Judge	04/01/2018	03/01/2019

Sl. No.	Name of the District Judge and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)
	(i)	(ii)	(iii)	(iv)
25	* Shri Harshat Ekanth Khosravi, District Judge - 1 and Additional Sessions Judge, Mangalore, District of Alibag	District Judge	09/01/2016	03/01/2027
26	* Shri Vinodkumar Hanumanth Patil, Judge, City Civil Court and Additional Sessions Judge, Dhule, Maharashtra	District Judge	04/01/2016	02/07/2019
27	Shri Anand Gajanan Joshi, District Judge - 1 and Additional Sessions Judge, Jalgaon	District Judge	04/01/2015	01/01/2019 (Date of completion of probation period 03/01/2018)
28	Shri Shakti Gajanan Joshi, District Judge - 1 and Additional Sessions Judge, Jalgaon, Thane	District Judge	04/01/2018	01/01/2019 (Date of completion of probation period 03/01/2018)
29	* Shri Tejendra Gopalappa Mahale, District Judge - 1 and Additional Sessions Judge, Chavandol	District Judge	08/01/2018	08/01/2019
30	Shri Anand Eknathrao Patil, District Judge - 1 and Additional Sessions Judge, Jalgaon, Thane	District Judge	04/01/2018	01/01/2019 (Date of completion of probation period 03/01/2018)
31	Shri Keshav Gopal Joshi, Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	04/01/2018	01/01/2019 (Date of completion of probation period 03/01/2018)
32	Shri Santosh Mahadekar Tapkir, Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	04/01/2018	01/01/2019 (Date of completion of probation period 03/01/2018)
33	* Shri Rajendra Shambhaji Nimbalkar, Assistant, District Court, Warananagar	District Judge	04/01/2018	03/01/2019

Sr No.	Name of the District Judge and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of first appointment for continuous service	Date of permanency (confirmation)
	(1)	(2)	(3)	(4)
24	* Sri Yogesh Manohar Javara, District Judge - 1 and Additional Sessions Judge, Raichur, Ahmednagar	District Judge	04/11/2008	05/11/2019
25	Sri. Arvindhar Sankar Chavla District Judge - 1 and Additional Sessions Judge, Mumbai, Raichur	District Judge	04/11/2008	02/11/2019 (date of completion of probation period 01/11/2008)
26	* Sri. Vishal Dhanraj High Judge, City Civil Court and Additional Sessions Judge, Mumbai, Mumbai	District Judge	04/11/2008	05/11/2019
27	Sri. Kamraj Jeyar Deshpande Registrar, High Court, (A.C.), Mumbai	District Judge	01/07/2008	30/05/2019 (date of completion of probation period 30/05/2008)
28	Sri. Vikal Sureshwar Gade Judge, City Civil Court and Additional Sessions Judge, Mangalore, Mumbai	District Judge	01/07/2008	30/05/2019 (date of completion of probation period 30/05/2008)

* Note - The date of permanency and date of completion of probation period of all Judicial Officers are same as mentioned at column No. 4.

High Court of Judicature at Bombay

Dated 14th February, 2021


(Sanjay S. Adkar)
Registrar General

No. A-305/79/2020

- 1) The Chief Secretary to the Government of Maharashtra, General Administration Department, Maharashtra, Mumbai (By letter)
- 2) The Principal Secretary and S.A., Government of Maharashtra, Law and Judiciary Department, Maharashtra, Mumbai (By letter)
- 3) The Principal Secretary, Government of Maharashtra, Home Department, Maharashtra, Mumbai (By letter)

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- 4) The Principal Secretary, Government of Maharashtra, Finance Department, Maharashtra, Mumbai (By letter)
- 5) The Assistant General, Maharashtra - E, Mumbai
- 6) The Assistant General, Maharashtra - E, Nagpur
- 7) The Manager, Government General Prison, Mumbai.
- 8) The Tax and Accounts Officer, TDCW.
- 9) The Principal District and Sessions Judge, _____
- 10) The Principal Judge, City Civil Court and Additional Sessions Judge, Mumbai
- 11) The President, District Court, Yavatol
- 12) The Registrar (Revenue and Budget), High Court, A.S., Mumbai
- 13) The Secretary & Senior Master, High Court, O.S., Bombay
- 14) The Principal Judge, District Court, Pune
- 15) The District & Judicial Officer

High Court of Judicature at Bombay

Dated: 22 February, 2005

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For Registrar General